

medical course in the recent past through their State Legislations. While in Assam the course is continuing, in Chhattisgarh the same has been discontinued on account of litigation.

(e) The Medical Council of India has held consultations with stakeholders to finalize its proposal. The Central Government shall take decision on receipt of the proposal from Council.

#### **CGHS hospitals in Uttar Pradesh and Madhya Pradesh**

86. SHRI BRIJLAL KHABRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of CGHS hospitals and dispensaries in Uttar Pradesh and Madhya Pradesh;

(b) whether the number of hospitals and dispensaries is adequate keeping in view the number of Central Government employees in Uttar Pradesh and Madhya Pradesh;

(c) whether Government proposes to include private hospitals in CGHS to increase the number of hospitals; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) CGHS does not run any hospital anywhere in the country. CGHS functions in (i) Meerut (6 dispensaries); (ii) Kanpur (9 dispensaries); (iii) Lucknow (6 dispensaries) and (1 polyclinic); and (iv) Allahabad (8 dispensaries) in Uttar Pradesh.

In Madhya Pradesh CGHS functions from (i) Bhopal (1 dispensary); and (ii) Jabalpur (3 dispensaries).

(c) and (d) CGHS periodically empanels private hospital and diagnostic centres for providing health care services to its beneficiaries.

#### **Incidents of blindness after eye surgery**

87. SHRI VIJAY JAWAHARLAL DARDA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether eleven people lost their vision during free cataract surgery operations in October, 2009 in Nellore, Andhra Pradesh;

(b) if so, whether such a grim situation had developed due to procedural surgery lapse, infection due to contamination of drugs or instruments used;

(c) whether any Government guidelines exist to be followed when such free eye surgery camps are organized and prior permission is required to be obtained from District/State health authorities; and

(d) what precautions Government would adopt so that such situations are eliminated?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) As per report received from Government of Andhra Pradesh, 24 people lost their eye sight in a